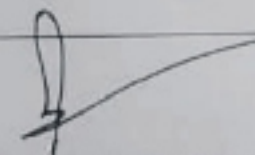


# OFFICE OF CHIEF JUDICIAL MAGISTRATE, PATNA

ORDER No.- 37 /2020

In view of order no. 200/2019 dated 17-09-2019 of learned District & sessions judge, Patna for following arrangement of Judicial Magistrate are being made for remand work of accused who were arrested during holiday in between 3:00P.M. to 5 P.M. in criminal cases of Patna Sadar excluding cases related to Bihar Prohibition & Excise Act.

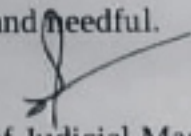
Sl no.	Name of the officer	Remand date	Remand Court
1	Smt Ritu Kumari, J.M-1st Class, Patna	01-09-2020	Learned D.J. , All ADJ Courts , All Spl Courts ( Vigilance , CBI, PESU, NIA etc) All ACJM Courts ,Rly Magistrate, SDJM, All J.M. Courts and all vacant courts
2	Smt Divya Amal, J.M-1st class Patna	06-09-2020	-DO-
3	Ms. Shudhanshu Pandey, J.M-1st Class, patna	12-09-2020	-DO-
4	Ms. Akanksha, J.M-1st class, Patna	13-09-2020	-DO-
5	Ms. Kirti prasad, J.M-1st Class, Patna	20-09-2020	-DO-
6	Ms. Sonakshi Verma, J.M -1 <sup>st</sup> Class, Patna	27-09-2020	-DO-

  
I/c Chief Judicial Magistrate  
Patna

Dated 31/08/20

Memo no. 1377-84...../Cr

Copy forwarded to all the concerned for information and needful.

  
I/c Chief Judicial Magistrate  
Patna  
31.08.20